

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 27.5.2016

To,

Special Secretary
Bhakhra-Beas Management Board
Sector 19-B Madhya Marg,
Chandigarh-160019

Sir,

Subject: Determination of tariff for generating stations and transmission systems of Bhakra-Beas Management Board for the period 2009-14 in accordance with the provisions of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 – Petition No. 251/GT/2013

Ref.: Your Letter No. 4606-07/ B-224/CERC/1P dated 13.5.2016

With reference to your letter dated 13.5.2016 on the above mentioned subject, I am directed to inform that the time to file amended petition has been extended upto 31.10.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

Yours faithfully

-Sd/-

V. Sreenivas
Deputy Chief (Law)